

BENCH-I

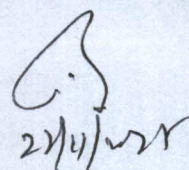
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**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

Appeal No.436/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22nd November 2017, 10.30 A.M

Name of the Company		Balaji Facny Item Marketing Pvt.Ltd -Vs-Registrar of Companies, W.B	
Under Section		252 (3)	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1.	SWAPNA CHOWBEY, ADV	Petitioner	 22/11/2017
2.	SIDHARTHA SHARMA, ADV		
3.	Pragatika Tribunal		

ORDER

Ld. Counsel for the appellant is present.

Appellant has filed supplementary affidavit in compliance of our order dated 12/10/2017, which may be taken on record. Petitioner has not filed affidavit of service but a copy of the letter which she served on the Registrar of Companies, West Bengal (ROC) on 15/11/2017. Petitioner is directed to file affidavit of service annexing the copy of the letter served on ROC on 15/11/2017.

Till date no reply has been filed by the Registrar of Companies, West Bengal. Paragraphwise reply may be filed

within 30 days from today with a copy in advance to the opposite party.

Copy of this order may be served on the ROC and the petitioner is again directed to serve certified copy of this order on ROC and file affidavit of service within 7 days.

List on 11/01/2018.

Urgent certified copy of the order be issued to the applicant upon compliance of all requisite formalities.

Sd

(Jinan K.R.)
Member (J)

Sd

(V.P.Singh)
Member (J)